

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

LOK SABHA
UNSTARRED QUESTION NO. 2994
TO BE ANSWERED ON 19.03.2025

ASSET MONETIZATION PLAN

2994. SHRI EATALA RAJENDER:

Will the Minister of PLANNING be pleased to state:

- (a) whether it is a fact that building on the success of the first Asset Monetization Plan announced in 2021, the second Asset Monetization Plan for 2025-30 has been launched to plough back capital of Rs.10 lakh crore in new projects wherein regulatory and fiscal measures is likely to be finetuned to support the Plan to help the States;
- (b) if so, the details thereof and progress made along with funds sanctioned/spent for these plans, State and district-wise particularly for Andhra Pradesh, Telangana, Haryana and Delhi; and
- (c) if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(RAO INDERJIT SINGH)

(a)to (c)

The first Asset Monetisation Plan was launched in August 2021 to enable accelerated creation of infrastructure in the country. Asset Monetisation Plan covered brownfield assets of identified statutory entities, public sector enterprises and other undertakings within the purview of Ministries/ Departments of the Govt. of India.

Building on the success of Asset Monetisation Plan, the Union Budget 2025-26 announced the launch of second Asset Monetisation Plan for the period 2025-30 to plough back capital of Rs 10 lakh crore to further accelerate the creation of infrastructure in the country.

Asset Monetisation Plan primarily includes linear assets, such as highways, which often span multiple states rather than being confined to a single region. Accordingly, state-wise/ district wise monetization details are not maintained under Asset Monetisation Plan.
